

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/38(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	VARMA BROKERAGES PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampur, Adv.] For the Applicant
Ms. Saloni Agarwal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **14th June, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)